

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:25  
ANSWERED ON:27.07.2010  
AGREEMENTS FOR NH PROJECTS  
Gandhi Shri Feroze Varun

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether several States including Uttar Pradesh, Orissa, Gujarat, Bihar and Tamil Nadu have expressed their reservations over signing the State Support Agreements (SSA) with the National Highways Authority of India;
- (b) if so, the details and the reasons therefor;
- (c) whether there is an apprehension that the said agreement might prevent the State Governments from undertaking significant road development work; and
- (d) if so, the reaction of the Union Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTR OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

(a) to (b): Twenty four States and Union Territories have signed the State Support Agreement (SSA) till date. While certain State Governments had sought clarifications pertaining to some of the provisions in SSA especially those relating to restriction on construction of competing roads, additional toll ways, levying of local taxes etc., some of these State Governments have signed the SSA after receiving the clarifications. The status of signing the SSA by various State Governments is at Annexure.

Reply to parts (c) to (d) of the Question is at Appendix.

APPENDIX

APPENDIX REFERRED TO IN REPLY TO PARTS (c) TO (d) OF LOK SABHA STARRED QUESTION NO. 25 FOR ANSWER ON 27TH JULY, 2010 ASKED BY SHRI VARUN GANDHI REGARDING 'AGREEMENTS FOR NH PROJECTS'.

(c) to (d): State Support Agreement is umbrella agreement which is applicable to the National Highways projects being undertaken after signing of the agreement. The SSA does not prevent the State Governments from undertaking significant road development in their respective State.